

Declaration of Assets and Liabilities

Year.....2025.....

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I, Amrendra Kumar Singh son/daughter/wife of Deobrat Singh

aged 57 years, belonging to Bihar Legislative Assembly, Patna

service and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	40,000	10,000	Nil	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	9,50,000				
		10,00,000				
		19,50,000				
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3,00,000	1,00,000	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Gold - 30g ^{200mm}	Gold - 50g ^{200mm}	Nil	Nil	
		2,10,000	3,50,000 Silver - 200g ^{mm} 14,000			
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral Property	1 1/2 Katha 17,50,000	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Dhuabai Bhagalpur 1100 sq ft 15,00,000	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2024-25 93,649 DELPS5950F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 10/02/2025

Signature अमरेंद्र कुमार सिंह

Name of Employee: Amarendra Kumar Singh

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.